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Title: Regarding sea erosion in coastal Karnataka.

\*SHRI NALIN KUMAR KATEEL (MANGALORE): Madam Speaker, I am grateful to you for giving me the opportunity to draw the attention of the Union Government towards the problem of Sea Erosion in coastal Karnataka.

I am representing Mangalore parliamentary constituency in the Lok Sabha. It is my home district too and situated in the coastal belt of Karnataka. Sea Erosion has been the burning problem of the districts of the coastal belt. In our country we have more than 2000 kms. of coastal line from which Karnataka has about 280 kms. In the recent years due to various reasons like increasing population, global warming, climate change and mining etc., rapid Sea Erosion is taking place in the coastal belt. People living in coastal region are very much distressed. Lakhs of fishermen are dependent on sea to earn their livelihood. But Sea Erosion has been severely affecting not only their lives but also their livelihood. During rainy season these people are asked to vacate their places and they are forced to go away from sea. These people run from pillar to post to seek the assistance of the Government. To prevent this problem the ruling BJP Government in Karnataka is making all efforts and entered into an agreement with Asian Development Bank to formulate a programme in this regard.

This programme is being implemented in three phases and will be completed by the year 2018. At this juncture I would like to impress upon the Government of India to extend necessary financial and technical support to the Government of Karnataka to complete this project within the stipulated time. The Union Government should prepare a national plan for tackling Sea Erosion and extend all possible support to the states located on the coastal line of our country. This will enable people living in the coastal belt particularly fishermen community to lead a happy and comfortable life

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\* English translation of the speech originally delivered in Kannada

Finally I urge upon the Union Government through you to look into this issue and take immediate steps in this regard.

With these words, I conclude my speech.

MADAM SPEAKER: Hon. Members Shri Shivkumar Udasi, Shri Shivarama Gouda. Shri Pralhad Joshi and are allowed to associate with the matter raised by Shri Naveen Kumar Kateel.

(1) Shri Shivkumar Udasi.

(2) Shri Shivarama Gouda.

(3) Shri Pralhad Joshi..